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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 69/560/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench CP No. 9/2015 (Old)**

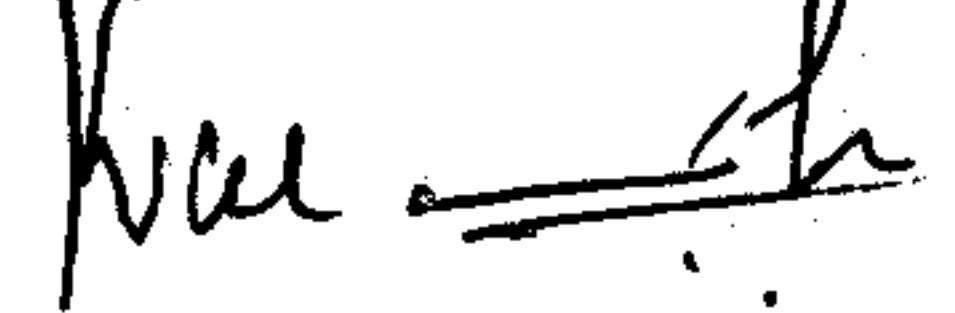
Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.02.2018**

Name of the Company: Mukund Das Maheshwari
V/s.
ROC, Gwalior

Section of the Companies Act: Section 560 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Kunal P Vaishnav Advocate Shareholder 

2.

ORDER

None present for Petitioner. One Attendance sheet appears to be signed by Learned Advocate namely Mr. Kunal Vaishnav on behalf of shareholder but on call found absent.

List the matter on 22.03.2018.



**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 26th day of February, 2018.